

professor from Chiang-kai Shek's China and that the Chinese Cultural Delegation which was here last year went to this Institute on a visit and left the place as a protest against the presence of this particular visiting professor?

Shri K. D. Malaviya: I have no information.

Dr. Jaisoorya: If this Central Institute is primarily a research institute, what is the percentage of the time which the staff devotes to research?

Shri K. D. Malaviya: I have not got the percentage here with me.

FOREIGN AID

***1868. Prof. Agarwal:** Will the Minister of Finance be pleased to state:

(a) the total amount of foreign assistance that the Government of India expect to receive during 1952-53; and

(b) the maximum amount of financial aid that the Government of India expect to receive from the U.S.A. for the fulfilment of the Five Year Plan?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). It is not possible to anticipate the amount of assistance likely to be received.

Prof. Agarwal: May I know whether the reduced Appropriation Bill of America affects in any way the agreements that have been already signed under the Indo-U. S. Technical Aid Scheme?

Shri C. D. Deshmukh: No, Sir. This is in respect of the year that has begun from 1st of July.

Prof. Agarwal: May I know whether any decisions have been reached regarding the recent negotiations for a loan from the World Bank for iron and steel works?

Shri C. D. Deshmukh: No, Sir. Negotiations are imminent.

Shri V. P. Nayyar: May I know whether Government have any alternative proposals to finance the Five Year Plan in case Government do not get any further aid from United States of America or in case Government break with America?

Shri C. D. Deshmukh: We have not received the final edition of the Plan yet

COMMERCIAL AUDIT ORGANISATION

***1869. Shri K. C. Sodhia:** Will the Minister of Finance be pleased to state:

(a) what is the strength of the Commercial Audit Organisation under the heads (1) Officers, (2) non-gazetted staff;

(b) to what states are they posted at present; and

(c) whether the transactions relating to the procurement of food etc., are considered as commercial transactions; and if not, why not?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). There is at present no separate organisation for Commercial Audit as such in the Indian Audit and Accounts Department. The various Civil, Postal, Railway and Defence Audit Offices have to look after the audit of Government commercial organisations as part of their over-all functions. There being no separate staff, it is not possible to state the number of officers and staff employed solely on Commercial Audit.

With a view, however, to organising and building up separate commercial audit wings in the Audit Offices, the post of Commercial Audit Officer has been created in the office of the Comptroller and Auditor-General with an Assistant Accounts Officer and six Subordinates.

(c) Yes, Sir.

Shri K. C. Sodhia: In which States are they going to be posted?

Shri C. D. Deshmukh: I shall require notice for that question, Sir.

EXPERT COMMITTEE (EXCISE)

***1870. Dr. Amin:** Will the Minister of Finance be pleased to state:

(a) whether any report has been submitted by the Expert Committee (Excise) which was appointed by the Government of India to make recommendations for bringing about uniformity in excise rules regulating the collection of duty on the manufacture, possession and sale of drugs and medicines; and

(b) if the answer to (a) above is in the affirmative, what action have Government taken or propose to take on these recommendations?

The Minister of State for Finance (Shri Tyagi): (a) Yes. The Expert Committee's Report has been received.

(b) In pursuance of certain interim recommendations made by the Committee, and with the concurrence of the State Governments, uniform rates of duty have been fixed for the "restricted" and "unrestricted" categories of medicinal and toilet preparations containing spirit, and no changes can